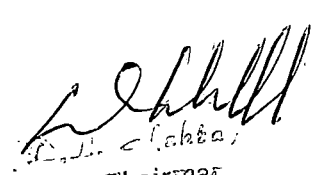


**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

OA/TA/MP. No. 610 /1993 (in OA No. 668 /93)
Ar dhes Bhatnagar & Ors Versus U O 2 & Ors
Ors

Date of Order	Orders
	This is an MA. (in OA No <u>668</u> /93) for permission to file joint application in the OA. It is an order in D.B. case. <u>50</u> (5) 25/11
<u>25/11/93.</u>	Mr. Rajendra Soni - Counsel for the applicant Register & Put up in Court for admission on <u>26-11-93</u> a/w OA — 93  REGISTRAR G.A.T., JAIPUR
<u>26/11/93</u>	Mr. Rajendra Soni - Counsel for petitioner. m.p. is allowed.  (P.P. Shrivastava) Admin. Member  Vice-Chairman
	Copy sent to the app. and p. sub. No 1 on wd <u>sent</u>